- (d) Yes, Sir.
- (e) Suitable changes have been made in the Export Policy.

Written Answers

- (f) Since  $th_e$  exports  $ar_e$  in a small quantity, the agriculturists, growers and producers get the rates which are related to the domestic market.
- (g) The ban was imposed in view of the domestic requirements.

## Diversion of sugar-cane to gur industry

- 491. SHRI KHURSHED ALAM KHAN: Will the Minister of AGRICULTURE be pleased to state:
- (a) whether it is a fact that the shortage of sugar production this year is attributable to the diversion of sugar cane to gur industry;
- (b) whether it is also a fact that this diversion is due mainly to uncertain demand by the mills, apart from allied problems like late payment and ab normal waiting time for supply; and
- (e) if so, what remedial steps Government propose to take in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI R. V. SWAMINATHAN). (a) and (b) The comparatively lesser production of sugar this year could be ascribed to a variety of reasons, chief among them being insufficient cane supply due to shrinkage in cane area, adverse weather conditions, drought etc. The largescale diversion of sugarcane to gur and khandsari manufacturers, particularly in Uttar Pradesh, was also a contributory factor. The main reason for this diversion was the high ruling prices of gur and khandsari making it possible for their manufacturers to purchase sugarcane at prices higher than those offered by the sugar mills.

(c) Instructions have been issued to the concerned StaTe Governments to  $utili_{Se}$  all powers to make adequate

quantities of cane available  $t_0$  s<sup>u</sup>S<sup>ar</sup> factories. They have been advised to ensure strict enforcement of penalties  $f^{\circ r}$  non-supply of bonded cane to the factories and also announce. Governments decision to fix bonding of cane for future years on the basis of current year's performance. These measures are expected to have a salutary effect on cane growers diverting bonded cane from factories to gur and khandsari manufacturers.

## Satish Chandra Committee Report on the usage of gas from Bombay High

- 492. SHRI VIREN J. SHAH: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:
- (a) whether it is a fact that a Committee appointed under the chairmanship of Shri Satish Chandra ic determine the usage of gas from Bombay High, has submitted its report;
- (b) if so, when the report was submitted to Government; and
- (c) by when Government are expected to take a decision on the report?

THE MINISTER OF PETROLEUM  $AN_D$  CHEMICALS (SHRI VEERENDRA PATIL): (a) Yes, Sir.

- (b) On 10th August, 1975.
- (c) The  $\text{variou}_s$  recommendations are being examined. It  $i_S$  not possible to give a final date.

## Revision of public examination system

- 493. SHRI KALRAJ MISHRA: Will the Minister of EDUCATION be pleased to state":
- (a) whether there is any proposal under Government's consideration to revise the present public examination system;
- (b) if so, what are the details in this regard; and
- (c) since when it is likely to be intro-

THE MINISTER OF EDUCATION AND HEALTH AND SOCIAL WEL-